

posed to be sanctioned?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Corrupt Practices in LPG Distribution

1200. **SHRI GOVINDA CHANDRAMUNDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether with a view to solve the problems of LPG consumers and to stop the corrupt practices indulged in by gas agencies, the oil companies propose to set up Advisory Committee;

(b) if so, the time by which these committees will be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). No such proposal is under consideration of the Government. However, there are Consumer Advisory Committees in the States/Union Territories consisting of the representatives of oil companies, LPG distributors, consumer activists and respective State Governments/Union Territories for solving the common problems relating to POL products. The oil companies also operate customer service cells, where LPG customers can lodge complaints. Besides, the field officers of the oil companies hear the grievances of customers on their preappointed field visits, at regular intervals. All the complaints received against the LPG distributors are investigated promptly, wherever necessary, and appropriate action, varying from warning letters to even termination of distributorships is taken against the

erring distributors in accordance with the Marketing Discipline Guidelines.

[English]

Super-Fast Trains on Howrah-Delhi Route

1201. **SHRI HARADHAN ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a super-fast passenger train between Howrah and Delhi/New Delhi in view of tremendous increase in passenger traffic on this route;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. However, frequency of Howrah-New Delhi A.C. Express was increased from 5 days a week to daily from May, 1989.

(b) Does not arise.

(c) Not feasible presently due to operational and resource constraints.

Tehri Dam Project

1202. **SHRI MADHAVRAO SCINDIA:** Will the Minister of ENERGY be pleased to state the extent of forests which are likely to be eliminated with the construction of Tehri Dam and steps proposed to be taken to ensure that the ecobalance of the area is not disturbed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The Tehri Hydro Power Project Complex has been accorded permission by the Ministry of Environment and Forests under the Forest Conservation